

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:2212  
ANSWERED ON:29.08.2007  
NOISE POLLUTION  
Ramadass Prof. M;Sharma Shri Madan Lal

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) Whether Noise Pollution is getting worse in Delhi as appeared in the HINDUSTAN TIMES dated July 9, 2007;
- (b) If so, the reaction of the Government thereto;
- (c) Whether Noise Pollution is a great menace and is increasing continuously; and
- (d) If so, the steps taken or proposed to be taken by the Government to control Noise Pollution in the country?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a to c) CPCB had conducted a study during 2006 for assessment of Noise Pollution in Delhi, Noise level was carried out at different locations in the city. The noise levels were exceeding the prescribed standards. The Government is aware of the situation and initiated actions.

d) The following steps have been taken for controlling noise pollution;

- (1) Noise Standards for stationery D.G. Sets, notified in 1990.
- (2) Noise Standards for Fire Crackers, have been notified in 1999.
- (3) Noise Pollution (Regulation and Control) Rules 2000 have been notified so as to control noise other than industry.
- (4) Noise limits for generator sets run with petrol and Kerosene are also notified in 2000.
- (5) Steps are taken to check noise pollution due to Loud Speaker and restrictions have been imposed on their usage at different times in day and in night.